

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-106/2007/11734 IA**

From :- Shri Chatra Bhukhan Gogoi,  
Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Romen Baruah,  
District & Sessions Judge,  
Morigaon.

Dated Guwahati, the 13 December, 2024.

Sub:- **Civil vacation.**

Ref:- Your letter No. DJM/8931, dated 09.12.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **permission to avail civil vacation from 22.12.2024 to 31.12.2024, along with station leave permission, from the evening of 21.12.2024 till the morning of 02.01.2025**, as prayed for. The Additional Sessions Judge cum Special Judge (POCSO), Morigaon, and in her absence, the Chief Judicial Magistrate, Morigaon, and in his absence, the next senior most Judicial Officer available at the station will remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

**REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-106/2007/11735-11736/A, dated**

Copy to:

1. The Principal Accountant General (A&E), Beltola, Guwahati for information.
2. The Project Manager, Gauhati High Court.

12/12/2024  
**REGISTRAR (VIGILANCE)**